(b) whither the Central Government propose to direct the State Government to take appropriate steps in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE RE-FORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHR1 K. P. SINGH DEO): (a) and (b) Affairs of the State Libraries are looked after by the respective State Governments. Necessary informaion is being collected from the Government of Orissa and will be laid on the Table of the House.

Construction of new building at Trivandrum Airport

984. SHRI M. M. JACOB: Will the PRIME MINISTER be pleased to state:

(a) when Government expect to open the new airport building at Tri vandrum;

b) whether the project is progressing according to traget; and

(ei if not, what are the reasons thereof?

THE MINISTER OF STATE, IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): (a) The new terminal building at Trivandrum airport is likely to be commissioned by August [September, 1985.

(b) and (c) Originally, the new ter minal building was scheduled to be completed by May- 1983. Subsequen tly, in order to meet the anticipated increase in passenger traffic, the scope of the project had to fc_e substantially changed resulting in the revision of the original target date of completion.

Lack of facilities sat the Trivandrum Airport

985. SHRI M. M. JACOB; Will the PRIME MINISTER be pleased tw state: (a) whether Government are aware of the difficulties being faced by the passengers at the Trivandrum airport for want of adequate space and facilities; and

(b) if so, what arrangements Government propose to make in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT); (a) Yes, Sir.

(b) To provide adequate space'and passenger handling facilities, a new terminal complex i_s under construction and is nearing completion. Further works relating to extension of arrival hall and visitors gallary in the domestic terminal building have been sanctioned, it is also proposed to exter d the domestic departure holding area, the apron and taxi-way during thr Seventh Five Year Plan period.

Deforestation in the Andaman and Nicobar Islands

986. SHRI VISHWA BANDHU GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that due to laxity on the part of and the connivance with the civil administration heavy deforestation is taking place in the Andaman and Nicobar Islands; and

(b) if so, what remedial steps Gov ernment propose to take in this re gard?

THE PRIME MINISTER (SHRI RAJIV GANDHI): (a) Some deforestation has taken place in forest areas of Andaman and Nicobar Isl'tnds despite concerted efforts t» prevent deforestation.

(b) The following remedial steps have been proposed:

(i) Maximising the afforestation effort and developing a people's enovement for thin purpose,

(ii) Following up the report *ui* the Committee set up to Study ali aspects of encroachments on forest areas, after the report is received.

(iii) Minimising the diversion of forest lands to non-forest use.

(iv) Strengthening the enforcement machinery at the field level.

Playing of tapes containing speeches of Late J. S. Bhindranwale

f87. SHRI VIRENDRA VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the press report appearing in the Hindustan Times of 10th April, 1985 regarding' playing and selling of the tapes containing provocative speeches of late *J*. S. Bhindranwala after pro-Bhindranwale slogans were raised in a Sikh gathering in Punjab attended by Sant H. S. Longowal recently; and

(b) if so, what action Government have taken in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) and (b) Government have seen the news-item. The matter has been brought to the notice of the Government of Punjab for taking necessary action.

Exploitation of Ocean resources

988. PROF. (MRS.) ASIMA CHATTERJEE: PROF. B. RAMACHANDRA RAO;

Will the PRIME MINISTER be pleased to state:

(a) .what are the ocean resources $\ensuremath{\cdot}\xspace$ than fish and salt which are

being exploited by the Department of Ocean Development;

(b) what are the details of such resources exploited from the Continental Shelf areas together with their value per annum during the Sixth Five Year plan period;

(c) how the same compares with the output of the USA and Japan; and

(d) what are the other resources of the ocean which Government pro pose to exploit during the next five years?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DE-PARTMENTS OF OCEAN DEVE-LOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ PATIL): (a) The Department of Ocean Development largely carried out survey and exploration of marine resources and does not at present exploit them directly. Ocean resources other than fish and salt, which are being exploited by other agencies, include fresh water from salt water, marine chemicals, such as potassium chloride, sodium sulphate, magnesia, calcium sulphate etc., oil and gas, monazite, ilmenite, rutile and zircon, seaweeds and lime shells.

(b) Data on the exploited value of these resources from the Continental shelf during the Sixth Five Year Plan period are being collected from the different agencies.

(c) After the information has been obtained, it will be possible to compare it with similar data available from USA and Japan.

S

(d) The other ocean resources which are proposed to be exploited are heavy mineral placers *»d